

Part-B

NAME	Summary of the account – [as given in Row (q) of Part-A of each employee]										
	Salary	Amount transferred from any other recognized provident fund	Contributions by employee	Regular contributions by employer	Employer's contribution of a contingent nature	Total of cols : 3, 4, 5 and 6	Non-taxable contribution as per rule 277	Taxable contribution as per rule 277	Interest on non-taxable contribution as per rule 277	Interest on taxable contribution as per rule 277	Remarks
1	2	3	4	5	6	7	8	9	10	11	12
<i>Employee 1</i>											
<i>Employee 2</i>											
<i>Employee 3</i>											
<i>Employee 4</i>											
<i>Employee 5</i>											
<i>Employee 6</i>											
<i>Employee 7</i>											

Repeat, as required